

PROCEEDINGS OF THE DISTRICT JUDGE:: WEST GODAVARI::ELURU

Present: Sri E. Bhima Rao

Principal District Judge, Eluru

Sub:-PUBLIC SERVICES – APJMSS – Applications of certain employees who have completed 3 years of service at a particular station in the Unit of West Godavari, requesting to retain them at their place of working on different grounds – Submitted to the Hon'ble High Court – Hon'ble High Court accorded permission - Orders – Issued.

- Read:-** 1) Hon'ble High Court's circular in ROC No.1576/2019-C.3, dated 02.01.2021.
2) District Court's Proceedings in Dis.No.293, dated 19.01.2021.
3) District court's letter in Dis.No. 1433, dated 18.03.2021 along with applications, submitted to the Hon'ble High Court.
4) Hon'ble High Court's letter in ROC.No.451/2021-C.3, dated 05.05.2021.


ORDER :: DATED :: 02.07.2021

The Principal District and Sessions Judge, West Godavari, Eluru, is pleased to pass the following Order:

The request of the following employees who have completed 3 years of service at a particular station in the Unit of West Godavari in the 3rd read above, for retention on the Spouse and Medical Grounds is approved by the Hon'ble High Court in the 4th read above.

Sl. No	Name and Designation of the Employee	Grounds
1.	Sri D. Chandra Sekhar Rao, Senior Superintendent, Prl. Senior Civil Judge's Court, Eluru	Spouse ground
2.	Kum. T. Swarooparani, Superintendent, I Addl. Junior Civil Judge's Court, Eluru	Medical Ground
3.	Sri O. Chandra Sekhar, Field Assistant, IX Addl. District Court, Kovvur	Medical Ground
4.	Smt. Ch.V. Durgeswari, Examiner, Prl. District Court, Eluru	Medical Ground
5.	Smt. D.Naga Sirisha, Examiner, IX Addl. District Court, Kovvur.	Medical Ground

Yours faithfully,


PRL. DISTRICT JUDGE,
W.G., ELURU.

To

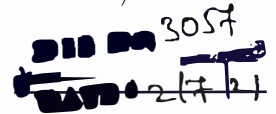
The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendent, Accounts Section, Principal District Court, West Godavari, Eluru.

The System Incharge (eCourts), District Court, Eluru, is hereby directed to place the same in the web site of District Court and send emails to the concerned Officers.


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2/7/21